GOVERNMENT OF INDIA MINISTRY OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. 3117

ANSWERED ON 04.08.2016

CLEANING OF YAMUNA RIVER

†3117. SHRI RAM CHARAN BOHRA

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION be pleased to state:

- (a) the sources of water pollution in the Yamuna river along with the details of quality of its water at different places in the country;
- (b) the details of ongoing schemes to make the Yamuna river pollution-free and the details of success achieved as result of the same:
- (c) the quantum of funds spent in this regard during the last three years and current year;
- (d) the details of agencies which have been included and awarded tenders for management of the river under the said plans; and
- (e) whether the immersion of idols during festival seasons increases pollution in the Yamuna river and if so, the details of the steps taken to tackle pollution on such occasions?

ANSWER

THE MINISTER OF STATE (IC) FOR YOUTH AFFAIRS & SPORTS AND MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (SHRI VIJAY GOEL)

- (a) Central Pollution Control Board (CPCB) has identified sewage and industrial effluents as source of pollution which enters into river Yamuna through 18 identified drains in Delhi stretch of Yamuna and through another four drains discharging waste water into Agra and Gurgaon canal. CPCB monitors the water quality of river Yamuna at various locations from Yamunotri to Allahabad. The water quality status of river Yamuna is given at annexure-I.
- (b) to (d) Cleaning of Rivers is an ongoing process and this Ministry is supplementing the efforts of the Government of NCT of Delhi for pollution abatement of river Yamuna by providing financial assistance to Delhi under JICA assisted Yamuna Action Plan (YAP) Phase-III project at an estimated cost of Rs. 1656 crore. The project is to be implemented on 85:15 cost sharing basis between the GoI and the Government of NCT of Delhi. The duration of project is 7 years. The project is scheduled to be completed in December 2018.

Five components in Rithala & Kondli region package with total cost of Rs. 665.65 crore have been sanctioned in May, 2016. The details are as below:

S. No.	YAP-III project components	Package	Sanctioned Cost (Rs. In crore)	Duration (i/c bidding)
1 2	Rehabilitation of Trunk Sewer No.4 Rehabilitation of Trunk Sewer No.5	K1 K2	87.43 83.40	30 months
3	Rehabilitation and upgradation of Kondli Phase-I STP (45 MLD), Phase-II STP (114 MLD) & Phase-III STP (45 MLD)	K3	239.11	48 months
4 5	Rehabilitation of Trunk Sewers Rehabilitation and up-gradation of Phase-I STP (182 MLD)	R1a R2	43.92 211.79	30 months 48 months

Delhi Jal Board (GNCTD) is the implementing agency for the YAP-III project and is carrying out the bidding process for the above sanctioned projects. These projects will be implemented by Delhi Jal Board (DJB) under the supervision of the Department of Urban Development, Government of NCT of Delhi. Project Management Consultant (PMC) has already been appointed by DJB to assist them in project implementation. Balance DPRs submitted by Delhi Jal Board are in various stages of appraisal process.

Other steps include two projects, sanctioned in Sonepat and Panipat towns at a total cost of Rs. 217.87 crore for pollution abatement of river Yamuna. The main project components include construction of new STPs of 70 mld capacity and rehabilitation of existing STPs of 75 mld capacity. The works are being implemented by PHED, Haryana.In order to make Yamuna pollution free, Delhi Jal Board is going with the interceptor sewer project targets with three major drains, viz. Nazafgarh drain, supplementary drain and Shahdara drain to enhance the sewage collection at Delhi.

Expenditure on the above project in last three years and current financial year is given below:

S.No.	. Year Fund Released (Rs. Crore)									
		YAP-III (Delhi)	Haryana (Panipat & Sonepat)	Total						
1	2013-14	5.0	10	15.00						
2	2014-15	0	10.46	10.46						
3	2015-16	4.96	30.00	34.96						
4	2016-17	0	37.00	37.00						
	(current Year) - till									
	date									

(e) Yes, Madam. Immersion of idols during festival seasons does increase pollution in the Yamuna river. The Principal Bench of the Hon'ble National Green Tribunal vide its order dated

13th January, 2015, in the matter of O.A No. 6 of 2012 and O.A No 30 of 2013 Manoj Misra Vs Union of India and Others has inter-alia prohibited persons from throwing pooja material or any other material like food-grains, oil, etc. into river Yamuna, except on the designated site. Any person found disobeying this direction shall be liable to pay compensation of Rs. 5,000/- on the "Polluter Pays" Principle.

It was also directed that the concerned authorities, particularly, the Irrigation Department and concerned Corporations or authorities should build special Ghats on the banks of River Yamuna, where people could offer or immerse such materials, which shall then be duly collected by the concerned authorities for immediate and proper disposal in a scientific manner. It shall be ensured that no such material is permitted to join the main stream of the river at any point. It was ordered to take such steps, as may be technically advised, including, provision of screens and barricades.

Annexure referred to in reply of Lok Sabha unstarred Question No.3117 due for reply on 4.08.2016 CLEANING OF YAMUNA RIVER

STATION	LOCATIONS	STATE	TEMPERATU		D.O.		рН		CONDUCTIVITY		B.O.D.		NITRATE- N+		FECAL COLIFORM		TOTAL COLIFORM	
CODE			Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	Min	Max	Min	Max
WATER QUALITY CRITERIA					> 4 mg/l		6.5-8.5				< 3 mg/l				< 2500 MPN/100ml		< 5000 MPN/100ml	
1492	Yamuna At Yamunotri	Uttarakhand													31	31	46	46
1494	Yamuna At U/S Of Lakhwar	Uttarakhand	19	19	8.4	8.4	7.2	8.1	170	182	0	1	1.1	1.1	54000	54000	0	160000
1490	Yamuna At U/S DakPatthar	Uttarakhand	20	20	8.2	8.2	7.4	8.2	176	190	0	1.6			7800	7800	30	11000
1553	Yamuna, U/S Paonta Sahib	Himachal	16	28	6.2	8.8	7.2	8.6	208	810	0.8	1.4	0.1	0.6	7	13	17	26
1554	Yamuna, D/S Paonta Sahib	Himachal	17	29	5.8	8.6	7.1	8.7	217	842	1.2	1.6	0.1	0.5	9	12	18	25
1117	Yamuna At Hathnikund	Haryana					7.2	7.4	168	284	1	2	0	0.7	24000	24000	54000	54000
1496	Yamuna At Kalanaur,	Haryana					7.4	8	198	235	1	4	0	0	330	330	1100	1100
1119	Yamuna At Sonepat	Haryana					7.3	8.1	221	526	2	11	0	0.2	170	170	330	330
1120	Yamuna At Wazirabad	Delhi			5.5	15.5	7.4	8.8	280	605	1	8	0.1	0.4			780	35000
1121	Yamuna At Nizamuddin	Delhi			0.1	2.4	7.1	8.1	585	1950	4	40	1.3	1.3			68000	17000000
1375	Yamuna At Okhla Bridge	Delhi			0.3	2.6	7.2	8.1	620	1870	7	28	0.1	3.1			150000	5400000
1812	Yamuna At Okhla After	Delhi			0	2.4	7.2	8.1	1000	1850	13	97					940000	16000000
1497	Yamuna At Mazawali	Uttar					7.5	8.6	440	665	9	12	0.2	0.2	35000	35000	160000	160000
2495	Yamuna At Kesighat,	Uttar	24	33	4	6.2	7.1	7.5	147	1440	7.8	9.6			35000	38000	48000	72000
1123	Yamuna At Mathura U/S	Uttar					7.5	8.8	492	1242	7	10	0.6	2.7	4500	4500	7800	7800
2494	Yamuna At Vishramghat,	Uttar	28	38	4.2	5.6	7.5	7.6	1160	2150	8.4	11			44000	70000	70000	120000
1124	Yamuna At Mathura D/S	Uttar					7.6	8.8	460	1158	7	8	0.7	1.7	7800	7800	13000	13000
1125	Yamuna At Agra U/S, U.P.	Uttar					7.6	8.7	605	1286	4	9	0.7	1.3	11000	11000	14000	14000
1126	Yamuna At D/S Of Agra,	Uttar					7.8	9.2	694	1343	7	14	0.5	0.6	11000	11000	17000	17000
2493	Yamuna At Shahpur	Uttar	27	30	5.4	6.4	7.4	7.6	1180	1430	6.4	8.4			28000	31000	42000	54000
1127	Yamuna At Etawah	Uttar					7.9	8.7	370	685	1	3	0	0				
1069	Yamuna At Allahabad D/S	Uttar	22	29	7.6	8.4	7.7	8.3	482	553	2.2	3.4	1	1.6	2100	12000	4600	17000